

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 120, 122, 134, 141 and 146 of 2013**

**Dated : 19<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Appeal No. 120 of 2013**

**NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1  
Mr. R.B. Sharma for R-4 & 5 & R-18

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-10

Mr. Alok Shankar - TPDDL

**Appeal Nos. 122 of 2013**

**NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-2  
Mr. Bipin Gupta for R-3 to R-5

Mr. M.S. Ramalingam for R-1  
Mr. R.B. Sharma for R-7

Mr. Alok Shankar - TPDDL

**Appeal Nos. 134 of 2013**

**NTPC Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-2  
Mr. Ashish Gupta &  
Mr. Aditya Mukherjee for R-8  
Mr. M.S. Ramalingam for R-1  
Mr. R.B. Sharma for R-7.  
Mr. Alok Shankar - TPDDL

**Appeal Nos. 141 of 2013**

**NTPC Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-10  
Mr. R.B. Sharma for R-4 & 5 & R-17  
Mr. M.S. Ramalingam for R-1  
Mr. Alok Shankar – TPDDL  
Mr. M.S. Ramalingam for R-1

**Appeal Nos. 146 of 2013**

**NTPC Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-7  
Mr. M.S. Ramalingam for R-1  
Mr. Alok Shankar - TPDDL

**ORDER**

The appellant has filed an application for amendment of the Appeal. Similar cases dealing with amendment of the Appeal No. 97 of 2013 & batch are also pending before the Court-I to be heard on **14<sup>th</sup> March, 2014**. It would be appropriate if all the matters of identical nature are heard by the same Bench in order to avoid conflicting orders.

Accordingly, the Registry is directed to place this matter before the Hon'ble Chairperson for appropriate orders.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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